

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) Yes, Sir.

(b) Two statements showing the subjects discussed and the recommendations made at the conference of Chief Electoral Officers are laid on the Table of the House. (Placed in Library. See No. LT-2571/170)

(c) The recommendations are being examined by the Government.

Follow-up Action on Dutt Committee Report on Industrial Licensing

216. SHRI CHENGALRAYA NAIDU :

SHRI N. R. LASKAR ;
SHRI SAMINATHAN ;
SHRI NARAYANAN ;
SHRI MAYAVAN ;
SHRI RAGHUVIR SINGH
SHASTRI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that follow-up action on the recommendations of the Dutt Committee on Industrial Licensing Policy has been delayed and may be delayed for more months to come;

(b) if so, the main reasons therefor;

(c) whether this delay has changed the outlook for faster industrial development in the near future;

(d) whether this delay is due to the differences in Government on industrial policy;

(e) whether it is also a fact that about 40 industrial units are required to be expanded to meet the requirement of the domestic as well as export markets and the units manufacturing them have been identified but expansion has not been decided and the applications have been pending for long; and

(f) if so, when the final decision is likely to be taken ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). No, Sir. Government has announced its decisions relating to Industrial Licensing Policy on the 18th February, 1970, after examining the findings and recommendations of the Industrial Licensing Policy Inquiry Committee. Since the recommendations of the Committee had far-reaching implications, they were examined in consultation with the various Ministries of the Government, the Planning Commission and also other concerned interests including the Central Advisory Council of Industries, the Consultative Committee of Parliament for the Ministry of Industrial Development and others.

(c) and (d). No, Sir.

(e) and (f). The Ministry of Foreign Trade have been engaged in identifying the industrial units and product lines where expansion of capacity is needed to sustain the momentum in the export of industrial products. Some applications for expansion of capacity have also been received in that Ministry which are still under their consideration. After Ministry of Foreign Trade have completed examination of such applications, these would be considered by the Licensing Committee.

लघु उद्योगों सम्बन्धी लोकनायन समिति का प्रतिवेदन

217. श्री रघुवीर सिंह शास्त्री :

श्री देवेन सेन :

श्री शिव कुमार शास्त्री :

श्री आत्म दास :

क्या औद्योगिक विकास, आंतरिक व्यापार तथा समन्वय-कार्य मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार के लघु उद्योगों सम्बन्धी लोकनायन समिति का प्रतिवेदन प्राप्त हो गया है;

(ख) यदि हाँ, तो उसमें क्या मुख्य सफा-रिश्तों की गई हैं; और